

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**(Civil Miscellaneous Appellate Jurisdiction)**

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**M.A. No. 497 of 2018**  
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Ajay Thakur & Ors. ..... Appellants  
**Versus**  
Nagendra Kumar & Ors. .... Respondents

.....  
**CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO**

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For the Appellants : Mr. Rajiv Anand, Advocate  
For the Respondent no.3 : Mr. Manish Kumar, Advocate

**05/Dated: 05/04/2021**

Heard, learned counsel for the parties.

Learned counsel for the respondent no.3 has submitted that other analogous Appeals are also pending before this Court vide M.A. No.495 of 2018, M.A. No.496 of 2018 and M.A. No.499 of 2018 as such, all the analogous matters may be heard together.

Considering the same, put up this case on 19.04.2021 along with M.A. No.495 of 2018, M.A. No.496 of 2018 and M.A. No.499 of 2018.

In the meantime, parties are directed to exchange their pleadings.

**(Kailash Prasad Deo, J.)**

R.S.-